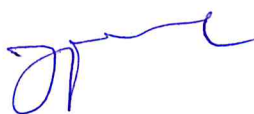


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/11	TP 28/16	Clarification	397/ 398	K.P. Bhopanna Vs Vector NDT Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK consult @ nslaw.in 95001 53344.	Counsel for R4	Rajasekhar.
	H.P. Varda	R2	

The matter is listed today for clarification. Counsel for R-4 is present. Petitioner is present in present.

Orders are not yet completed. Orders to be passed.

List on 17.08.2017.

  
MEMBER (J)

  
MEMBER (T)